



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA

www.rbi.org.in

RBI/2016-17/47

DGBA.GAD.No.458/42.01.034/2016-17

August 25, 2016

To
All agency Banks

Dear Sir / Madam

Master Circular – Collection of Direct Taxes - OLTAS

Please refer to our [Master Circular DGBA.GAD.No.3/42.01.034/2015-16 dated July 1, 2015](#) on the above subject.

2. Instructions regarding Online Tax Accounting System (OLTAS) and operational aspects of the Direct Tax collection are currently being issued to agency banks directly by various agencies. In view of this, it has been decided to withdraw from the date of this circular the Reserve Bank's existing instructions on operational aspects of OLTAS and the Master Circular on the subject.

Yours faithfully

(Partha Choudhuri)
General Manager